

which is one-fourth of total arrival of eggs in Delhi markets.

Financial assistance at rate of Rs. 5 lakhs per district is also provided to States/Union Territories for setting up of a suitable organisation for marketing of eggs and poultry under the Special Livestock Production Programme which is in operation in 68 districts in 19 States/one Union Territory. The scheme is mainly intended for benefitting small/marginal farmers and agricultural labourers, Scheduled Castes and Scheduled Tribes.

The provision of marketing facilities for milk produced in the rural areas forms the main part of the integrated cattle-cum-dairy development project, viz. Operation Flood I and Operation Flood II sanctioned by the Government of India. Under these projects, the Producers' Co-operative Societies provide the outlet for the milk produced by the members and this milk is processed and marketed through urban dairies in major areas of demand. Under Operation Flood I, 9000 Producers Cooperative Societies of the Anand pattern have been set up. Under Operation Flood II, about 155 districts are expected to be covered involving 10 million farm families.

Apart from the above there is an International Development Association (IDA) assisted project under which dairy projects in the States of Rajasthan, Madhya Pradesh and Karnataka are assisted for setting up Milk Producers' Cooperative Societies on the Anand pattern.

Infra-structural assistance limited to 10 per cent of the allocation under IRD Programme is also available for developing essential marketing linkages for dairy and poultry.

राजस्थान में सूखा-उन्मुख क्षेत्र कार्यक्रम के अन्तर्गत जो शहर जिलों को तहसीलों का शामिल किया जाना है।

\* 519. श्री गिरधारी लाल (बाराणसी):

क्या आजीव पुनर्निर्माण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान के भीलवाड़ा जिले में आसीद, मांडल और रायपुर तहसीलों में हर वर्ष 'मिनी' की कमी के कारण अकाल पड़ता है ;

(ख) क्या केन्द्रीय सरकार ने राजस्थान के आठ जिलों को सूखा-उन्मुख क्षेत्र कार्यक्रम योजना में शामिल किया है क्योंकि इन जिलों में अकाल पड़ता है ;

(ग) क्या राजस्थान सरकार ने भाग (क) में उल्लिखित तीन तहसीलों को सूखा-उन्मुख क्षेत्र कार्यक्रम योजना में शामिल करने के लिए केन्द्र सरकार को लिखा था परन्तु इन तहसीलों को शामिल नहीं किया गया जिससे इस क्षेत्र के लोगों को भारी कठिनाइयों का सामना करना पड़ रहा है ; और

(घ) क्या सरकार सूखा-उन्मुख क्षेत्र कार्यक्रम योजना में उपरोक्त तीन तहसीलों को शामिल करने पर विचार करेगी और यदि हा, तो कब तक ?

कृषि और प्राचीन पुनर्निर्माण मंत्री (श्री बीरेन्द्र सिंह राव) :

(क) जी नहीं।

(ख) सूखाग्रस्त क्षेत्र कार्यक्रम राजस्थान के 13 जिलों में कार्यान्वित किया जा रहा है।

(ग) जी नहीं।

(घ) ऐसा कोई प्रस्ताव विचाराधीन नहीं है।

#### Building Bye-laws of DDA

\*520. SHRI MOOL CHAND DAGA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the D.D.A. have no buildings bye-laws of their own and all types of irregularities in the construction of buildings are compoundable on payment of fine;

(b) whether it is also a fact that the D.D.A. have no executive powers to enforce the buildings bye-laws, if any; and

(c) whether it is also a fact that the Janata Government had made the D.D.A. a commercial organisation rather than executive authority?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) The Delhi Development Authority has adopted the building bye-laws of the Municipal Corporation of Delhi and the deviations from the sanctioned building plans are compounded on the pattern adopted by the Corporation.

(b) No, Sir.

(c) The Delhi Development Authority is a development authority within the framework of the Delhi Development Act, 1957.